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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/190 & 191/2017  
IN  
PETITION NUMBER : TCP/209/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arumudh Pandian  
Sr. Adv. for  
Sri Chalan Rangarajan  
Athiban Vijay A/K

Counsel for  
Petitioner

Athiban

2. R. Sankaranarayanan  
Sr. Adv. for  
P. Giridharam  
Dominic S. David

Counsel for R1

DSB

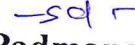
3. Rohini Balaji  
Hidhan Bhohan

Counsel for R2-6

Vishnu

## **ORDER**

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R6 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc